

13.46 hrs.

PLT 577-78

PAPERS LAID ON THE TABLE

Reviews on the working of and Annual Reports of National Institute of Rehabilitation Training and Research, Cuttack and National Institute for the Orthopaedically Handicapped, Calcutta for 1990-91 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Sitaramkeshri, I beg to lay on the Table.

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Rehabilitation Training and Research, Cuttack, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1356/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi

and English versions) by the Government on the working of the National Institute for the Orthopaedically Handicapped, Calcutta, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-1357/92]

Economic Survey, 1991-92 (Part I and Part II)

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I beg to lay on the Table a copy of the 'Economic Survey', 1991-92' (part I and II) (Hindi and English versions). [Placed in Library. See No. LT-1364/92]

Reviews on the working of and Annual Reports of National Seeds Corporation Ltd., New Delhi for 1990-91. National Federation of Fishermen's Co-operatives Ltd. for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MUL-LAPALLY RAMACHANDRAN): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the National Seeds Corporation Limited, New Delhi, for the year 1990-91.
 - (ii) Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1990-91 along with Audited Accounts and com-